

35. Anomaly in fixation of Revised Pay of employees stagnation at maximum of pre-revised pay scales.
36. Anomaly due to the award regarding Special Pay Rs. 35/- p.m. being effected from 1.9.85.
37. Grant of Personnel Pension in Revised Scales of pay.
38. Anomaly due to option under 9.1, M.H.A. Deptt. of Dp & AR O.M. No. F. 7/1/80-Estt. PI, dated 26.9.81, in case of promotions prior to 1.1.1986.

Setting up of a Propellant Plant at Warangal

1440. SHRI V. SOBHANADREESWARA RAO: Will the Minister of DEFENCE be pleased to state:

(a) whether Government of Andhra Pradesh has agreed to make available necessary land and other infrastructural facilities at Warangal for setting up a propellant plant; and

(b) if so, the likely date by which the project will be implemented?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI):
(a) Yes, Sir.

(b) The setting up of an Ordnance Factory involves investment of a large magnitude. The proposal requires detailed scrutiny in terms of economic feasibility and utilisation of existing capacities in the country. It is not possible to indicate a time-frame within which a decision on the setting up and location of the proposed plant is likely to be taken as the proposal is linked up with the overall investment decision.

Manufacture of Switches Equipment by Companies other than I.T.I

1441. SHRI SATYENDRA NARAYAN SINHA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to allow manufacture of switching equipment by companies other than Indian Telephone Industries with 51 per cent NRI participation;

(b) if so, the details thereof;

(c) whether it would affect ITI which already faces idle manpower; and

(d) what would be the technology to be used by these manufacturing units?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) and (b). The manufacture of switching equipment with 2,000 lines or less capacity such as Rural Automatic Exchanges are allowed to be manufactured in private sector including NRIs.

(c) No, Sir. Since Indian Telephone Industries is primarily engaged in the manufacture of Main Automatic Exchange which are reserved for the public sector.

(d) Indigenous technology will be used by the manufacturing units.

Seizure of Taiwanese Trawlers

1443. SHRI C. MADHAV REDDI:
SHRI M. RAGHUMA REDDY:
SHRI PRAKASH CHANDRA:

Will the Minister of DEFENCE be pleased to state:

(a) whether an off-shore patrol vessel of Indian Coast Guard intercepted and seized six sophisticated Taiwanese fishing trawlers which were poaching off the Gujarat coast during the third week of October, 1988;

(b) if so, the details thereof and the action taken in this regard;

(c) whether a number of other foreign countries are also engaged in poaching in Indian waters; and